

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No224
CP(CAA)/50(AHM)2021
in
CA(CAA)/40(AHM)2021

Proceedings under Section 230-232 r.w 66 Co.Act,2013

IN THE MATTER OF:

Anunay Fab Ltd
Aditya Infraestate Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 01/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, as the Members are holding Special Bench in post lunch session, adjourned to 19.12.2022

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**